

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3278
ANSWERED ON:21.12.2004
CENTRAL ASSISTANCE FOR SLUM REHABILITATION PROGRAMME
Gaikwad Shri Eknath Mahadeo

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government of Maharashtra had sought Central Government's approval for a Slum Rehabilitation Programme for slum dwellers of Mumbai as long back as in November, 1995;
- (b) if so, the details of the scheme submitted, indicating the Central Government Land involved therein;
- (c) whether it includes the Dharavi slum clearance project;
- (d) if so, the project-wise cost of the programme; and
- (e) the details of land it consists of salt-pan lands, and the decision has since been taken to hand over this land for Slum Rehabilitation Purposes, or to grant a 'No Objection Certificate' for the purpose?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION
(KUMARI SELJA)

(a)&(b): Ministry of Urban Development has reported that the Government of Maharashtra in November, 1995 had sent a communication addressed to Prime Minister proposing transfer of land belonging to different Ministries/agencies of the Central Government and occupied by slums for carrying out slum redevelopment and improvement schemes.

(c)&(d): No such details are available with the Ministry of Urban Employment & Poverty Alleviation.

(e): As reported by the Ministry of Urban Development, a proposal for transfer of Surplus Salt Pan lands in Mumbai from the Department of Industrial Policy and Promotion to the Ministry of Urban Development was approved in May 2001. The land has not been taken over as yet. No decision has been taken in the matter relating to utilization of the Salt Pan lands.